

Annexure – 9

Name of the corporate debtor: S.M.Ramcoal Importers Private Limited Date of commencement of CIRP: 13.10.2021List of creditors as on: 11.12.2021**List of other creditors (Other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
1	Employees State Insurance Corporation (ESIC)	27.10.2021	92,999	92,999	Contribution payable to ESIC together with interest and other charges	Nil	Nil	No	Nil	Nil	Nil	Nil	Nil
2	The Assistant Commissioner of CGST & C.Ex, Tuticorin	15.12.2021	13,48,68,163	13,39,98,434	Tax liability together with cess amount and interest, based on the GSTR 01 Returns filed by the corporate debtor	Nil	Nil	No	In the absence of books of accounts and based on the GSTN portal records, the claim has been admitted as per claim submitted. Once books of accounts are made available to IRP, the claim amount will be ascertained again	Nil	Nil	Nil	Nil